

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 147**

**TO BE ANSWERED ON THE 11<sup>TH</sup> DECEMBER, 2018/ AGRAHAYANA 20, 1940  
(SAKA)**

**ROHINGYA REFUGEES**

**147. SHRI NISHIKANT DUBEY:  
SHRI RAJIV PRATAP RUDY:  
SHRI KRUPAL BALAJI TUMANE:  
SHRI RAVINDRA KUMAR PANDEY:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has any data regarding the number of Rohingya refugees in the country and if so, the details thereof alongwith their place of stay in the country, State-wise;**
- (b) the total number of illegal immigrants deported to various countries during the last four years, country-wise;**
- (c) the total number of people convicted under the Foreigners Act, 1946 during the said period, State-wise and section-wise;**
- (d) the details regarding the number of Rohingya refugees deported, State-wise alongwith the place of deportation; and**
- (e) whether Government is aware that some people are providing illegal accommodation and giving Government scheme cards to Rohingya refugees and if so, the action taken against such persons?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)**

- (a): Since illegal immigrants enter into the country without valid travel documents in a clandestine and surreptitious manner, there is no accurate data regarding number of such migrants living in the country.**

**(b) to (d): Central Government is vested with powers to deport foreign nationals illegally staying in the country under section 3(2)(c) of the Foreigners Act, 1946. These powers to identify, detain and deport illegally staying foreign nationals have been delegated to the State Governments / Union Territory Administrations. Data on conviction of foreign nationals is not Centrally maintained. However, country wise deportation of Foreigners by Foreigner Regional Registration Offices (FRROs) during the last three year (2015-2017) is placed at Annexure.**

**(e): The Central Government is aware that some Rohingyas have fraudulently obtained Indian identity documeants like Aadhar Cards, Voter Card, Driving License etc. Necessary instructions have been issued to Unique Identification Authority of India (UIDAI) to ensure that no Aadhaar Card is issued to illegal immigrants. State Governments have also been instructed for cancelling such documents obtained fraudulently by illegal Rohingya immigrants. No inputs regarding people providing illegal accommodation to Rohingya have been received in this Ministry.**

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**Country- wise deportation list of Foreigners by Foreigner Regional Registration  
Offices (FRROs) during the last three year (2015-2017)**

S. No.	Country	No. of deported foreigners		
		2015	2016	2017
1.	Afghanistan	31	39	72
2.	Angola	0	9	0
3.	Argentina	0	1	1
4.	Australia	1	35	29
5.	Austria	0	1	1
6.	Bahrain	0	2	0
7.	Bangladesh	474	308	51
8.	Belgium	0	19	05
9.	Benin (Dahomey)	0	1	0
10.	Brazil	1	1	3
11.	Bulgaria	0	2	1
12.	Burundi	0	05	0
13.	Cambodia	0	3	0
14.	Cameroon	13	20	07
15.	Canada	0	08	11
16.	Chad	0	4	2
17.	Chile	0	1	0
18.	China	2	16	54
19.	China(Taiwan)	0	0	08
20.	Colombia	1	1	0
21.	Congo	35	118	13
22.	Cote D'ivoire	06	61	09
23.	Croatia	0	0	01
24.	Cuba	0	1	0
25.	Czeah	0	0	04
26.	Denmark	0	0	02
27.	Djibouti	08	02	01
28.	Egypt	0	02	02

29.	El Salvador	0	01	0
30.	Ethiopia	0	07	02
31.	Fiji	0	5	5
32.	Finland	0	01	0
33.	France	3	30	62
34.	Gabon	0	01	0
35.	Gambia	01	0	10
36.	Germany	03	23	20
37.	Ghana	06	05	06
38.	Greece	0	01	01
39.	Guinea	02	06	01
40.	Guyana	0	0	02
41.	Hong kong	0	0	02
42.	Hungary	02	0	01
43.	Indonesia	01	04	37
44.	Iran	06	39	08
45.	Iraq	02	17	18
46.	Ireland	0	04	06
47.	Isreal	01	03	04
48.	Italy	0	01	09
49.	Japan	0	7	4
50.	Jordan	1	2	3
51.	Kazakhstan	0	1	2
52.	Kyrgyzstan	0	1	0
53.	Kenya	7	12	23
54.	kuwait	0	0	2
55.	Liberia	0	2	3
56.	Libya Arab Jamahiriya	0	3	1
57.	Luxembourg	0	3	0
58.	Malawi	0	1	0
59.	Malaysia	0	50	128
60.	Maldiives	1	1	1
61.	Mail	1	3	0
62.	Malta	0	0	1
63.	Mauritius	0	0	5
64.	Mexico	0	2	1

<b>65.</b>	<b>Mongolia</b>	<b>2</b>	<b>6</b>	<b>1</b>
<b>66.</b>	<b>Morocco</b>	<b>0</b>	<b>0</b>	<b>2</b>
<b>67.</b>	<b>Mozambique</b>	<b>1</b>	<b>0</b>	<b>5</b>
<b>68.</b>	<b>Myanmar (Burma)</b>	<b>0</b>	<b>10</b>	<b>7</b>
<b>69.</b>	<b>Namibia</b>	<b>0</b>	<b>8</b>	<b>2</b>
<b>70.</b>	<b>Nepal</b>	<b>2</b>	<b>3</b>	<b>0</b>
<b>71.</b>	<b>Netherland</b>	<b>0</b>	<b>8</b>	<b>3</b>
<b>72.</b>	<b>New Zealand</b>	<b>0</b>	<b>0</b>	<b>6</b>
<b>73.</b>	<b>Nigeria</b>	<b>700</b>	<b>768</b>	<b>868</b>
<b>74.</b>	<b>Norway</b>	<b>0</b>	<b>3</b>	<b>3</b>
<b>75.</b>	<b>Oman</b>	<b>0</b>	<b>5</b>	<b>13</b>
<b>76.</b>	<b>Pakistan</b>	<b>0</b>	<b>0</b>	<b>1</b>
<b>77.</b>	<b>Palestine</b>	<b>0</b>	<b>2</b>	<b>1</b>
<b>78.</b>	<b>Paraguay</b>	<b>0</b>	<b>1</b>	<b>0</b>
<b>79.</b>	<b>Philippines</b>	<b>3</b>	<b>8</b>	<b>11</b>
<b>80.</b>	<b>Poland</b>	<b>0</b>	<b>0</b>	<b>2</b>
<b>81.</b>	<b>Portugal</b>	<b>0</b>	<b>0</b>	<b>1</b>
<b>82.</b>	<b>Qatar</b>	<b>0</b>	<b>1</b>	<b>0</b>
<b>83.</b>	<b>Republic of Korea</b>	<b>4</b>	<b>14</b>	<b>21</b>
<b>84.</b>	<b>Romania</b>	<b>1</b>	<b>2</b>	<b>0</b>
<b>85.</b>	<b>Russian Federation</b>	<b>1</b>	<b>12</b>	<b>18</b>
<b>86.</b>	<b>Rwanda</b>	<b>1</b>	<b>13</b>	<b>8</b>
<b>87.</b>	<b>Saudia Arabia</b>	<b>0</b>	<b>10</b>	<b>7</b>
<b>88.</b>	<b>Senegal</b>	<b>1</b>	<b>1</b>	<b>0</b>
<b>89.</b>	<b>Serbia</b>	<b>0</b>	<b>0</b>	<b>1</b>
<b>90.</b>	<b>Seychelles</b>	<b>0</b>	<b>4</b>	<b>2</b>
<b>91.</b>	<b>Singapore</b>	<b>0</b>	<b>4</b>	<b>48</b>
<b>92.</b>	<b>Somalia</b>	<b>3</b>	<b>2</b>	<b>6</b>
<b>93.</b>	<b>South Africa</b>	<b>7</b>	<b>8</b>	<b>10</b>
<b>94.</b>	<b>South Sudan</b>	<b>0</b>	<b>12</b>	<b>0</b>
<b>95.</b>	<b>Spain</b>	<b>0</b>	<b>11</b>	<b>5</b>
<b>96.</b>	<b>Sri lanka</b>	<b>16</b>	<b>163</b>	<b>121</b>
<b>97.</b>	<b>Stateless (Tibet)</b>	<b>1</b>	<b>1</b>	<b>0</b>
<b>98.</b>	<b>Sudan</b>	<b>13</b>	<b>99</b>	<b>44</b>
<b>99.</b>	<b>Swaziland</b>	<b>0</b>	<b>1</b>	<b>0</b>
<b>100.</b>	<b>Sweden</b>	<b>0</b>	<b>5</b>	<b>3</b>

<b>101.</b>	<b>Syrina Arab Republic</b>	<b>0</b>	<b>6</b>	<b>0</b>
<b>102.</b>	<b>Thailand</b>	<b>5</b>	<b>25</b>	<b>76</b>
<b>103.</b>	<b>Tunisia</b>	<b>0</b>	<b>1</b>	<b>2</b>
<b>104.</b>	<b>Turkey</b>	<b>1</b>	<b>0</b>	<b>0</b>
<b>105.</b>	<b>Turkmenistan</b>	<b>1</b>	<b>0</b>	<b>2</b>
<b>106.</b>	<b>Uganda</b>	<b>37</b>	<b>94</b>	<b>54</b>
<b>107.</b>	<b>Ukraine</b>	<b>1</b>	<b>1</b>	<b>4</b>
<b>108.</b>	<b>U.A.E</b>	<b>0</b>	<b>4</b>	<b>6</b>
<b>109.</b>	<b>United Kingdom</b>	<b>0</b>	<b>49</b>	<b>74</b>
<b>110.</b>	<b>United Republic of Tanzania</b>	<b>26</b>	<b>57</b>	<b>59</b>
<b>111.</b>	<b>United State of America</b>	<b>0</b>	<b>83</b>	<b>75</b>
<b>112.</b>	<b>Uruguay</b>	<b>0</b>	<b>0</b>	<b>5</b>
<b>113.</b>	<b>Uzbekistan</b>	<b>4</b>	<b>2</b>	<b>31</b>
<b>114.</b>	<b>Vietnam</b>	<b>1</b>	<b>0</b>	<b>1</b>
<b>115.</b>	<b>Yemen</b>	<b>1</b>	<b>69</b>	<b>10</b>
<b>116.</b>	<b>Zambia</b>	<b>0</b>	<b>3</b>	<b>4</b>
<b>117.</b>	<b>Zimbabwe</b>	<b>0</b>	<b>1</b>	<b>3</b>
<b>118.</b>	<b>Others</b>	<b>0</b>	<b>0</b>	<b>1</b>
	<b>Total</b>	<b>1442</b>	<b>2476</b>	<b>2272</b>

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